

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. †4967
TO BE ANSWERED ON 23.07.2019**

REHABILITATION OF BEGGARS

†4967. SHRI KRUPAL BALAJI TUMANE:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has started any scheme to eradicate the social evil like begging in the country and if so, the details thereof;
- (b) whether the Government proposes to initiate people education programme to ensure the rehabilitation of beggars with the Non-Governmental Organisations and through Non-Government financing; and
- (c) if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RATTAN LAL KATARIA)**

- (a): The States are responsible for taking necessary preventive and rehabilitative steps for beggars. As per available information, 20 States and 2 Union Territories have either enacted their own Anti-Beggary legislation or adopted legislations enacted by other States/UTs. Presently, there is no Scheme being implemented by this Ministry for beggars.
- (b) & (c): The National Backward Class Finance Development Corporation, a Government of India Undertaking under this Ministry was entrusted with the task of Skill Development of Beggars community during 2018-19. The Corporation has successfully completed skill development training for 400 members of beggars community.
